

(f) Does not arise.

Norms for Distribution of Quotas

8946. SHRI ANBARASU ERA: Will the Minister of TEXTILES be pleased to state:

(a) the details of the norms, guidelines prescribed for distribution of Garment Export Entitlements to eligible exporters; and

(b) the role of the Apparel Export Promotion Council in the same?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The details of norms and guidelines prescribed for distribution of Garment Quotas for the years 1988 to 1990 are available in the Public Notice No. 28-ETC (PN)/87 dt. 15th October, 87 copies of which are available in the Parliament Library.

(b) The Apparel Export Promotion Council is the agency for administering the Garment Export Entitlement Distribution Policy announced by the Government.

Palm Oil to Sikkim

8947. SHRI NANDU THAPA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have granted monthly quota of Palm oil and rapeseed oil for the State of Sikkim; and

(b) if so, the quantity of monthly quota and the date when it was fixed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Allocation of edible oils to the States for PDS is made on month to month basis depending upon demands made by the States/UTs,

stock of imported edible oils available with the Government, availability of indigenous oils in the market and prices thereof, and pace of lifting of edible oil allocated to them earlier. Based on the above consideration the allocation of Palmolein oil to Sikkim has been fixed at a level of 100 MTs for the month of May, 1990. Presently, rapeseed oil is not imported for distribution under PDS.

[*Translation*]

Instruction to Kendriya Bhandars

8948. SHRI SURYA NARAYAN YADAV:
SHRI RAJVEER SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have issued instructions to Kendriya Bhandar, Vasant Vihar, New Delhi for drawing ration only twice a month; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) According to the procedure followed by Delhi Administration, all Fair Price Shops including those operated by Kendriya Bhandars, are delivered supplies of wheat and rice on fortnightly basis and levy sugar on monthly basis.

(b) The decision of fortnightly supplies was taken, taking into account storage constraints, and timely transportation.

[*English*]

High Percentage of Maternal Mortality

8949. DR. DAULTRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: